

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 31/(MAH)/2017
M.A. No. 444/2017 & 524/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 01.12.2017

NAME OF THE PARTIES: Gupta Coal India Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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1.	AMI JAIN, ADV FOR RP		ye
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2.	ABHAY MAHUDHARE	Resolution Professional.	Rumess
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3.	ASHISH PYAZI	Advocate i/o Omir & Dmr Associates Adv. for CD (custodial management)	Amir
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4.	Sachin Mandlik a/w Shreyan Dasgupta 1/b Khaitan & Co.	Advocates for Applicant	Sachin
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ORDER

MA 444 & 524/2017 in CP No. 31/I&BP/NCLT/MB/MAH/2017

MA 444 is dismissed, vide separate Order.

MA 524 is allowed, vide separate Order.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)